

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 18.01.2022 (TUESDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**02:00 PM**

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

## **For Admission (After notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT)(CH)(Ins) No. 21/2021	M/s. Gayathri Sea Foods & Feeds P Ltd Vs Uni President Vietnam Co Limited	V. V. Ramana G. Rangaiah	Gokul Raj G. Derrick Sam A. Chandrasekar for RP
2.	Comp App (AT)(CH) (Ins) No. 179/2021	Aswathi Agencies V Bijoy P Pulipra RP of PVS Memorial Hospital & 2 Ors	Pranava Charan M G Sunil N	Bijoy P. Pulipra R1 Pradeep Joy
3.	Comp.App (AT)(CH)(Ins) No. 209/2021 & IA No. 419 & 536/2021	Ganapathi Reddy & Anr V Bhrugesh Ramchandra Amin & 2 ors <b>With</b>	Ulaganathan & Kannan	R. Sivaraman R2 Pranava R1 (vakalat not filed) R3 Served on 24/09/2021
4.	Comp.App (AT)(CH)(Ins) No. 210/2021	Sree Balajee Transport & 17 Ors V Bhrugesh Ramchandra Amin & 2 ors	Ulaganathan & Kannan	R. Sivaraman R2 R1 Served on 27/09/2021 R3 Served on 24/09/2021
5.	Comp App (AT)(CH)(Ins) No. 233/2021	Subbaraya Ananthar Durairaju V Indian Overseas Bank & 2 Ors	J. Vinoth R. Gopinath R. Panneerselvam	Ananda Gomathy Murugesan Caveator for R1 R3 Notice returned

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For Assistance,

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**CELL : 99402 25692**

2.Court Officer - **PH No. : 044-2888 0450**

**CELL : 94458 92169**

By the order of Hon'ble Member (J)

(Chennai Bench)